

List of Latest updates on SCC OnLine Web Edition.

June 3

2023

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Andhra Pradesh High Court

- Arava Venkata Veerraju v. State of A.P.*, (R. Raghunandan Rao, J.), [2023 SCC OnLine AP 830](#)
- B. Srinubabu v. State of A.P.*, (Venkateswarlu Nimmagadda, J.), [2023 SCC OnLine AP 825](#)
- Guttula Murali Krishna v. State of A.P.*, (Ravi Nath Tilhari, J.), [2023 SCC OnLine AP 822](#)
- Padala Prasad v. State of A.P.*, (Ravi Nath Tilhari, J.), [2023 SCC OnLine AP 821](#)
- Pentala Venkatesulu v. State of A.P.*, (R. Raghunandan Rao, J.), [2023 SCC OnLine AP 829](#)
- Reddy Appalaswamy Naidu v. State of A.P.*, (B. Krishna Mohan, J.), [2023 SCC OnLine AP 824](#)
- Singamsetty Venkateswararao v. State of A.P.*, (R. Raghunandan Rao, J.), [2023 SCC OnLine AP 828](#)
- State v. G. Pullamma*, (Cheekati Manavendranath Roy and V. Gopala Krishna Rao, JJ.), [2023 SCC OnLine AP 827](#)
- Syed Abdul Subhan v. State of A.P.*, (V. Sujatha, J.), [2023 SCC OnLine AP 823](#)
- Usha Bharath v. State of A.P.*, (B. Krishna Mohan, J.), [2023 SCC OnLine AP 826](#)

Bombay High Court

- Amarnath Sidhaya Swami v. Superintending Engineer & Competent Disciplinary Authority*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11621](#)
- Chaya v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11632](#)
- Dattatraya Sadashiv Sapkale v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11638](#)
- Ganesh Rajendra Chavan v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11623](#)
- Haridas Limbajirao Bhangre v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11631](#)
- Harshita Santosh Melgave v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11622](#)
- Kausalyabai Damodhar Solanke v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11629](#)
- Laxmibai Baburao Misal v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11642](#)
- Mohd. Sadiq Abdul Gaffar v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11633](#)
- Narayan Gangaram Kale v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11637](#)
- Narendra Gopal Kale v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11636](#)
- Prajakta Arun Thakur v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11630](#)
- Prakash Rangrao Pawar v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11634](#)

- Rahimoddin Shaikh Mehboob v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11635](#)
- Rajeshwar Bhaskarrao Deshmukh v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11624](#)
- Rama Dadarao Kadam v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11628](#)
- Ramesh Vishwanathrao Deshmukh v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11620](#)
- Ravindra Pundlik Sapkale v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11641](#)
- Saheen Siraj v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11626](#)
- Sandesh Bankatrao Vispute v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11639](#)
- Shireshkumar Sharadkumar Rudrawar v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11625](#)
- Union of India v. Jeevan Rekha Pratishthan*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11619](#)
- We Brand Bio v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11627](#)
- Yakub Ayub Shaikh v. State of Maharashtra*, (R.D. Dhanuka and S.G. Mehare, JJ.), [2022 SCC OnLine Bom 11640](#)

Calcutta High Court

- Anabil Gupta v. State of W.B.*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1257](#)
- Austin Plywood (P) Ltd. v. State of W.B.*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1247](#)
- Chanchal Kumar Samanta v. State of W.B.*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1246](#)
- Chittaranjan Biswas v. State of W.B.*, (Tirthankar Ghosh and Rai Chattopadhyay, JJ.), [2023 SCC OnLine Cal 1253](#)
- Court on its own Motion v. Lieutenant Governor*, (Rabindranath Samanta and Subrata Talukdar, JJ.), [2023 SCC OnLine Cal 1254](#)
- Dalgreen Agro (P) Ltd. v. Sk. Asadur Rahman*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1240](#)
- Debashree Gupta v. State of W.B.*, (**Kausik Chanda**, J.), [2023 SCC OnLine Cal 1260](#)
- Debasish Mondal v. Green Shire Construction*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1236](#)
- Dipu Mondal v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2023 SCC OnLine Cal 1265](#)
- Dry Bricks Construction (P) Ltd. v. State of W.B.*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1262](#)
- Ejajul Houqe v. Ekramul Haque*, (**Aniruddha Roy**, J.), [2023 SCC OnLine Cal 1230](#)
- Faiyaz Ahmed v. State of W.B.*, (**Kausik Chanda**, J.), [2023 SCC OnLine Cal 1259](#)
- Grasim Industries Ltd. v. M.V. Marintrust-01*, (**Ravi Krishan Kapur**, J.), [2023 SCC OnLine Cal 1241](#)
- Jaya Banerjee v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), [2023 SCC OnLine Cal 1239](#)

- Kadam Mallick v. State of W.B.*, (**Joymalya Bagchi** and **Ajay Kumar Gupta**, JJ.), [2023 SCC OnLine Cal 1238](#)
- Kumkum Ghosh v. Subhas Paul*, (**Rai Chattopadhyay**, J.), [2023 SCC OnLine Cal 1231](#)
- Kunal Daga v. Union of India*, (T.S. Sivagnanam, C.J. and Hiranmay Bhattacharyya, J.), [2023 SCC OnLine Cal 1242](#)
- Kunal Daga v. Union of India*, (T.S. Sivagnanam, C.J. and Hiranmay Bhattacharyya, J.), [2023 SCC OnLine Cal 1243](#)
- Lalit Kumar Kothari v. Union of India*, (**Moushumi Bhattacharya**, J.), [2023 SCC OnLine Cal 1251](#)
- Manideep Dudi v. Provident Fund Commr.*, (**Kausik Chanda**, J.), [2023 SCC OnLine Cal 1263](#)
- Mantu Sarkar v. State of W.B.*, (**Rai Chattopadhyay**, J.), [2023 SCC OnLine Cal 1233](#)
- Mou Mukherjee Das v. State of W.B.*, (**Kausik Chanda**, J.), [2023 SCC OnLine Cal 1250](#)
- Mousumi Paul Biswas v. State of W.B.*, (Tirthankar Ghosh and Rai Chattopadhyay, JJ.), [2023 SCC OnLine Cal 1252](#)
- Muja MD. v. State of W.B.*, (**Rai Chattopadhyay**, J.), [2023 SCC OnLine Cal 1234](#)
- Poulami Porel v. State of W.B.*, (**Kausik Chanda**, J.), [2023 SCC OnLine Cal 1249](#)
- Pramod Kumar Madhogarhia v. Union of India*, (T.S. Sivagnanam, C.J. and **Hiranmay Bhattacharyya**, J.), [2023 SCC OnLine Cal 1244](#)
- Prashanta Mistry v. State*, (**Rajasekhar Mantha**, J.), [2023 SCC OnLine Cal 1248](#)
- Rabindranath Das v. State of W.B.*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1258](#)
- Sandwip Rahut v. Cold Craft*, (**Rai Chattopadhyay**, J.), [2023 SCC OnLine Cal 1235](#)
- Santosh Chhajer v. State of W.B.*, (Biswaroop Chowdhury and Bibek Chaudhuri, JJ.), [2023 SCC OnLine Cal 1245](#)
- Sarmistha Sengupta v. Subhashis Dasgupta*, (**Bibhas Ranjan De**, J.), [2023 SCC OnLine Cal 1229](#)
- Shankar Nath Dutta v. Eastern Coalfields Ltd.*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1264](#)
- Sikha Chatterjee v. State of W.B.*, (**Rajasekhar Mantha**, J.), [2023 SCC OnLine Cal 1255](#)
- Ske-Infrastructures v. Eastern Railways*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1261](#)
- Somnath Das v. State of W.B.*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2023 SCC OnLine Cal 1237](#)
- Srinivas Mishra v. State of W.B.*, (**Rai Chattopadhyay**, J.), [2023 SCC OnLine Cal 1232](#)
- Steelco Syndicate v. Sashi Prasad Goenka*, (Harish Tandon and Prasenjit Biswas, JJ.), [2022 SCC OnLine Cal 4436](#)
- T.E. Thomson & Co. Ltd. v. Rajshri Productions (P) Ltd.*, (**Ravi Krishan Kapur**, J.), [2022 SCC OnLine Cal 4437](#)
- Tapas Kumar Kundu v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2023 SCC OnLine Cal 1266](#)
- Tarak Mondal v. State of W.B.*, (**Krishna Rao**, J.), [2023 SCC OnLine Cal 1256](#)

Chhattisgarh High Court

- Aruna Xaxlo v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 1596](#)
- Bhagwat Prasad Dubey v. South Eastern Coalfields Ltd.*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 1595](#)

Bhagwat Prasad Soni v. State of Chhattisgarh, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1602](#)

Dharmendra Khandekar v. State of Chhattisgarh, (**Sanjay Kumar Jaiswal, J.**), [2023 SCC OnLine Chh 1588](#)

Fayyas Ahamad Khan v. State of Chhattisgarh, (**Sanjay Kumar Jaiswal, J.**), [2023 SCC OnLine Chh 1589](#)

Gurdeep Singh Gill v. Union of India, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1604](#)

Jagriti Patel v. State of Chhattisgarh, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1597](#)

Janak Nandani v. State of Chhattisgarh, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1599](#)

Kamal Kumar Jangade v. State of Chhattisgarh, (**Sanjay Kumar Jaiswal, J.**), [2023 SCC OnLine Chh 1593](#)

Pallavi Sahu v. State of Chhattisgarh, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1603](#)

R.K. Dewangan v. UCO Bank, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1598](#)

Ramdin Sahu v. State of Chhattisgarh, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1601](#)

Rasbihari Kalsa v. State of Chhattisgarh, (**Sanjay Kumar Jaiswal, J.**), [2023 SCC OnLine Chh 1590](#)

Ravi Sarthi v. State of Chhattisgarh, (**Sanjay Kumar Jaiswal, J.**), [2023 SCC OnLine Chh 1591](#)

Shahil Quirashi v. State of Chhattisgarh, (**Sanjay Kumar Jaiswal, J.**), [2023 SCC OnLine Chh 1587](#)

Suresh Chaturvedi v. State of Chhattisgarh, (**Sanjay Kumar Jaiswal, J.**), [2023 SCC OnLine Chh 1592](#)

Tarun Kumar v. State of Chhattisgarh, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1600](#)

XYZ v. State of Chhattisgarh, (**Rakesh Mohan Pandey, J.**), [2023 SCC OnLine Chh 1594](#)

Delhi High Court

Ajay Tiwari v. State, (**Mukta Gupta and Poonam A. Bamba, JJ.**), [2023 SCC OnLine Del 3235](#)

Arjun Singh v. Union of India, (**Suresh Kumar Kait and Neena Bansal Krishna, JJ.**), [2023 SCC OnLine Del 3263](#)

BSNL v. Smart Division (P) Ltd., (**Chandra Dhari Singh, J.**), [2023 SCC OnLine Del 3245](#)

Cyprian Kujur v. Union of India, (**V. Kameswar Rao and Anoop Kumar Mendiratta, JJ.**), [2023 SCC OnLine Del 3248](#)

Dabur India Ltd. v. Ashok Kumar, (**Prathiba M. Singh, J.**), [2023 SCC OnLine Del 3239](#)

Daeyoung Jung v. Bar Council of India, (**Yashwant Varma, J.**), [2023 SCC OnLine Del 3269](#)

Dhanpati v. State (NCT of Delhi), (**Swarana Kanta Sharma, J.**), [2023 SCC OnLine Del 3236](#)

HC GD G Raghu v. Union of India, (**Suresh Kumar Kait and Neena Bansal Krishna, JJ.**), [2023 SCC OnLine Del 3250](#)

Hemlata Mathur v. Union of India, (**V. Kameswar Rao and Anoop Kumar Mendiratta, JJ.**), [2023 SCC OnLine Del 3254](#)

Ideal Broadcasting India (P) Ltd. v. Union of India, (**Yashwant Varma and Dharmesh Sharma, JJ.**), [2023 SCC OnLine Del 3252](#)

India Skills (P) Ltd. v. Neeraj Kumar Pathak, (**Suresh Kumar Kait and Neena Bansal Krishna, JJ.**), [2023 SCC OnLine Del 3247](#)

Indraprastha Gas Ltd. v. Petroleum & Natural Gas Regulatory Board, (**Prathiba M. Singh, J.**), [2023 SCC OnLine Del 3257](#)

- Javed v. State (NCT of Delhi)*, (**Dinesh Kumar Sharma**, J.), [2023 SCC OnLine Del 3232](#)
- KM Seema v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3266](#)
- LT Foods Ltd. v. Dawat Biryani*, (**C. Hari Shankar**, J.), [2023 SCC OnLine Del 3240](#)
- Mangal Singh v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3265](#)
- Manish Sisodia v. CBI*, (**Dinesh Kumar Sharma**, J.), [2023 SCC OnLine Del 3231](#)
- Master Arnesh Shaw v. Union of India*, (**Prathiba M. Singh**, J.), [2023 SCC OnLine Del 3253](#)
- Mayo Foundation for Medical Education & Research v. Bodhisatva Charitable Trust*, (**Amit Bansal**, J.), [2023 SCC OnLine Del 3241](#)
- Mohinder Singh Suhag v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3259](#)
- Nihal Singh v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3264](#)
- Nikhil Mandal v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3260](#)
- Nitin Khetan v. Ekta Khetan*, (**Sanjeev Sachdeva** and Manoj Jain, JJ.), [2023 SCC OnLine Del 3244](#)
- Pawan Kumar v. MCD*, (**Siddharth Mridul** and Gaurang Kanth, JJ.), [2023 SCC OnLine Del 3258](#)
- Prakash P.M. v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3261](#)
- Ram Kali Sharma v. State (NCT of Delhi)*, (**Dinesh Kumar Sharma**, J.), [2023 SCC OnLine Del 3233](#)
- Ramesh Manglani v. Directorate of Enforcement*, (**Anup Jairam Bhambhani**, J.), [2023 SCC OnLine Del 3234](#)
- Roadway Solutions India Infra Ltd. v. National Highway Authority of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3242](#)
- S. Ramu v. Union of India*, (**V. Kameswar Rao** and Anoop Kumar Mendiratta, JJ.), [2023 SCC OnLine Del 3249](#)
- Sanjay Grover v. Director of Enforcement*, (**Dinesh Kumar Sharma**, J.), [2023 SCC OnLine Del 3237](#)
- Saurabh v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3268](#)
- Savita v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3267](#)
- Sham Nathuram Yenpure v. Union of India*, (**Prathiba M. Singh**, J.), [2023 SCC OnLine Del 3255](#)
- Sonu Yadav v. Union of India*, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), [2023 SCC OnLine Del 3262](#)
- State (NCT of Delhi) v. Hemraj Singh*, (**V. Kameswar Rao** and Anoop Kumar Mendiratta, JJ.), [2023 SCC OnLine Del 3256](#)
- Tata Sia Airlines Ltd. v. Vistara Buildtech*, (**C. Hari Shankar**, J.), [2023 SCC OnLine Del 3238](#)
- Union of India v. Kamla Devi*, (**V. Kameswar Rao** and Anoop Kumar Mendiratta, JJ.), [2023 SCC OnLine Del 3251](#)
- Union of India v. Rccivl-Litl*, (**Prateek Jalan**, J.), [2023 SCC OnLine Del 3246](#)
- Yash Mehta v. Yash Pal*, (**Manoj Kumar Ohri**, J.), [2023 SCC OnLine Del 3243](#)

Gauhati High Court

- Abdul Latif v. State of Assam*, (**Suman Shyam, J.**), [2023 SCC OnLine Gau 1887](#)
- Abdus Samad v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1910](#)
- Ajit Thakuria v. State of Assam*, (**Suman Shyam, J.**), [2023 SCC OnLine Gau 1863](#)
- Ali Ahmed v. State of Assam*, (**Sanjay Kumar Medhi, J.**), [2023 SCC OnLine Gau 1872](#)
- Anjana Choudhary v. State of Assam*, (**Sanjay Kumar Medhi, J.**), [2023 SCC OnLine Gau 1893](#)
- Arunima Gogoi v. State of Assam*, (**Devashis Baruah, J.**), [2023 SCC OnLine Gau 1874](#)
- Ashim Deb v. State of Assam*, (**Suman Shyam, J.**), [2023 SCC OnLine Gau 1918](#)
- Ashok Kr. Sen v. State of Assam*, (**Manish Choudhury, J.**), [2023 SCC OnLine Gau 1897](#)
- Assam Real Estate & Infrastructure Development Assn. v. State of Assam*, (**Kalyan Rai Surana, J.**), [2023 SCC OnLine Gau 1867](#)
- Auntys Creation v. State of Assam*, (**Devashis Baruah, J.**), [2023 SCC OnLine Gau 1865](#)
- Babul Nath v. State of Assam*, (Sandeep Mehta, C.J. and Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 1891](#)
- Banabina Brahma v. State of Assam*, (**Sanjay Kumar Medhi, J.**), [2023 SCC OnLine Gau 1895](#)
- Beekay Industries v. State of Assam*, (**Manish Choudhury, J.**), [2023 SCC OnLine Gau 1876](#)
- Bharat Ch. Baruah v. State of Assam*, (**Suman Shyam, J.**), [2023 SCC OnLine Gau 1896](#)
- Bidyadhar Chintey v. State of Assam*, (**Suman Shyam, J.**), [2023 SCC OnLine Gau 1880](#)
- Binod Karmakar v. State of Assam*, (**Sanjay Kumar Medhi, J.**), [2023 SCC OnLine Gau 1905](#)
- Charitra Dowarah v. State of Assam*, (**Sanjay Kumar Medhi, J.**), [2023 SCC OnLine Gau 1868](#)
- Dipankar Das v. State of Assam*, (**Kalyan Rai Surana, J.**), [2023 SCC OnLine Gau 1888](#)
- Fajila Khatun v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1909](#)
- Gauri Kt Das v. State of Assam*, (**Devashis Baruah, J.**), [2023 SCC OnLine Gau 1899](#)
- Hajera Khatoon v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1873](#)
- Hanif Mohd. Afsar Alam Laskar v. State of Assam*, (**Devashis Baruah, J.**), [2023 SCC OnLine Gau 1864](#)
- Haripad Karmakar v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1912](#)
- Hasna Khatun v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1886](#)
- Hawa Bhanu Nessa v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1900](#)
- Hilal Uddin Tapadar v. State of Assam*, (**Sanjay Kumar Medhi, J.**), [2023 SCC OnLine Gau 1889](#)
- Hiten Kalita v. State of Assam*, (**Suman Shyam, J.**), [2023 SCC OnLine Gau 1871](#)
- Jamir Hussain v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1914](#)

- Joygon Bibi v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1907](#)
- Junmoni Kachari v. State of Assam*, (**Devashis Baruah**, J.), [2023 SCC OnLine Gau 1870](#)
- Kamala Bezbaruah Memorial College of Teacher Education Bohotia Gaon v. Union of India*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1917](#)
- Kamdev Sarma v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1869](#)
- Kariman Nessa v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1902](#)
- Lalita Das v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1894](#)
- M.K. Bardoloi & Co. v. State of Assam*, (**Manish Choudhury**, J.), [2023 SCC OnLine Gau 1915](#)
- Manash Pratim Saikia v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1906](#)
- Miya Hussain v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1913](#)
- Mofur Uddin v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1862](#)
- Monowar Hussain v. Union of India*, (**Manish Choudhury**, J.), [2023 SCC OnLine Gau 1878](#)
- Monowara Begum v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1890](#)
- Nurol Islam Mondal v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1916](#)
- Paramesh Rajbongshi v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1884](#)
- Partha Pratim Das v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1901](#)
- Pulen Haloi v. State of Assam*, (**Kalyan Rai Surana**, J.), [2023 SCC OnLine Gau 1885](#)
- Purbanchal Griha Nirman Unnayan Samity v. State of Assam*, (**Manish Choudhury**, J.), [2023 SCC OnLine Gau 1903](#)
- Rajib Gogoi v. Indian Oil Corpn. Ltd.*, (**Kalyan Rai Surana**, J.), [2023 SCC OnLine Gau 1881](#)
- Rajib Kumar Jha v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1879](#)
- Rakesh Kumar Singh v. State of Assam*, (**Kalyan Rai Surana**, J.), [2023 SCC OnLine Gau 1875](#)
- Rangmal Ramchiary v. Union of India*, (**Manish Choudhury**, J.), [2023 SCC OnLine Gau 1908](#)
- Rupjyoti Bora v. State of Assam*, (**Sanjay Kumar Medhi**, J.), [2023 SCC OnLine Gau 1904](#)
- S K Enterprise v. Food Corpn. of India*, (**Devashis Baruah**, J.), [2023 SCC OnLine Gau 1883](#)
- Subhash Chandra Koch v. SBI*, (**Suman Shyam**, J.), [2023 SCC OnLine Gau 1866](#)
- Sudipta Siddhanta v. State of Assam*, (**Suman Shyam**, J.), [2023 SCC OnLine Gau 1882](#)
- Sujoy Hazarika v. State of Assam*, (**Suman Shyam**, J.), [2023 SCC OnLine Gau 1898](#)
- Sukumay Saha v. State of Assam*, (**Suman Shyam**, J.), [2023 SCC OnLine Gau 1892](#)
- Tara Bhanu v. Union of India*, (**Achintya Malla Bujor Barua** and Robin Phukan, JJ.), [2023 SCC OnLine Gau 1911](#)
- Trishul Traders v. State of Assam*, (**Kalyan Rai Surana**, J.), [2023 SCC OnLine Gau 1877](#)

Himachal Pradesh High Court

- Amra Devi v. State of H.P.*, (**Vivek Singh Thakur** and Sushil Kukreja, JJ.), [2023 SCC OnLine HP 571](#)
- Anil Kumar v. State of H.P.*, (**Vivek Singh Thakur** and Sushil Kukreja, JJ.), [2023 SCC OnLine HP 572](#)
- Anoop Sharma v. Chander Kant*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6675](#)
- Anoop Sharma v. Kalam Singh Thakur*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6671](#)
- Anoop Sharma v. Kalam Singh Thakur*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6676](#)
- Anoop Sharma v. Mohan Singh Fruit Co.*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6669](#)
- Anoop Sharma v. Mohan Singh Fruit Co.*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6677](#)
- Anoop Sharma v. Narinder Kumar Sharma*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6678](#)
- Anoop Sharma v. Subhash Chauhan*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6670](#)
- Anoop Sharma v. Surinder Zinta*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6667](#)
- Arun Sharma v. Sushma Devi*, (**Sandeep Sharma**, J.), [2022 SCC OnLine HP 6658](#)
- Aruna Sharma v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2023 SCC OnLine HP 576](#)
- Ashwani Kumar v. State of H.P.*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6661](#)
- Atma Ram v. Raghu Nath*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6665](#)
- Balak Ram Sharma v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2023 SCC OnLine HP 577](#)
- Binder Singh v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6685](#)
- Chuni Lal v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6690](#)
- Dilbag v. State of H.P.*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6659](#)
- Giriraj Singh v. State of H.P.*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6679](#)
- Gulab Singh v. Himachal RTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2023 SCC OnLine HP 575](#)
- Jagdish Fruit Garden v. Sharwan Kumar Yatin Kumar*, (**Tarlok Singh Chauhan**, J.), [2022 SCC OnLine HP 6657](#)
- Jagdish Fruit Garden v. Sharwan Kumar Yatin Kumar*, (**Tarlok Singh Chauhan**, J.), [2022 SCC OnLine HP 6697](#)
- Kamal Kishore v. State of H.P.*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6693](#)
- Kapil Dev v. H.P. RTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6680](#)
- Kewal Singh v. Himachal RTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2023 SCC OnLine HP 574](#)
- Khebe Ram v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6688](#)
- Kishori Lal v. State of H.P.*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6666](#)
- Mohan Singh Thakur v. State of H.P.*, (**Sabina** and Sushil Kukreja, JJ.), [2022 SCC OnLine HP 6683](#)
- National Insurance Co. v. Meena*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6696](#)

Om Prakash v. State of H.P., (Satyen Vaidya, J.), [2022 SCC OnLine HP 6691](#)
Onkar Sharma v. State of H.P., (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6663](#)
Panna Lal v. Subhash Chand Sharma, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6664](#)
Pawan Kumar v. State of H.P., (Sabina and Sushil Kukreja, JJ.), [2022 SCC OnLine HP 6681](#)
Prem Lal v. H.P. SEB Ltd., (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6692](#)
Pritam Chand v. State of H.P., (Sabina and Sushil Kukreja, JJ.), [2022 SCC OnLine HP 6684](#)
Ramanand v. H.P. SEB Ltd., (Tarlok Singh Chauhan and Virender Singh, JJ.), [2023 SCC OnLine HP 573](#)
Sarvjeet Singh v. State of H.P., (M.S. Ramachandra Rao, C.J. and Ajay Mohan Goel, J.), [2023 SCC OnLine HP 578](#)
Saurav v. State of H.P., (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6660](#)
Shahi Mahatma v. Kishan Chand, (Satyen Vaidya, J.), [2022 SCC OnLine HP 6673](#)
Shahi Mahatma v. Rajesh Dhanta, (Satyen Vaidya, J.), [2022 SCC OnLine HP 6672](#)
Shahi Mahatma v. Ram Lal, (Satyen Vaidya, J.), [2022 SCC OnLine HP 6668](#)
Shahi Mahatma v. Sheetal Panishta, (Satyen Vaidya, J.), [2022 SCC OnLine HP 6674](#)
Sher Singh v. State of H.P., (Vivek Singh Thakur and Sushil Kukreja, JJ.), [2023 SCC OnLine HP 570](#)
Shyam Chand v. Mani Chand, (Sandeep Sharma, J.), [2022 SCC OnLine HP 6662](#)
Sudhir Chandel v. State of H.P., (Vivek Singh Thakur and Sushil Kukreja, JJ.), [2023 SCC OnLine HP 569](#)
Sumitra Chandel v. State of H.P., (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6694](#)
Sushma Sharma v. State of H.P., (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6695](#)
Tej Singh v. BBMB, (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6698](#)
Thakur Singh v. State of H.P., (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6686](#)
Vidya Devi v. State of H.P., (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6689](#)
Yadvinder Thakur v. State of H.P., (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6682](#)
Yog Raj v. State of H.P., (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6687](#)

Jharkhand High Court

A2Z Infra Engineering Ltd. v. Jharkhand Urja Sancharan Nigam Ltd., (Sanjaya Kumar Mishra, C.J. and Ananda Sen, J.), [2023 SCC OnLine Jhar 621](#)
Ajay Turi v. National Investigation Agency, (Sujit Narayan Prasad and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 601](#)
Akahtar Khan v. Union of India, (Anubha Rawat Choudhary, J.), [2023 SCC OnLine Jhar 626](#)
Amir Chand Sahu v. State of Jharkhand, (Deepak Roshan, J.), [2023 SCC OnLine Jhar 571](#)
Anju Khemka v. State of Jharkhand, (Ambuj Nath, J.), [2023 SCC OnLine Jhar 583](#)
Ashish Kumar v. State of Jharkhand, (S.N. Pathak, J.), [2023 SCC OnLine Jhar 639](#)
Ashok Kumar Jha v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2023 SCC OnLine Jhar 588](#)

- Bajrangi Prasad Kasera v. State of Jharkhand*, (Ambuj Nath, J.), [2023 SCC OnLine Jhar 582](#)
- Bhikhan Yadav v. State of Jharkhand*, (Navneet Kumar, J.), [2023 SCC OnLine Jhar 574](#)
- Bijay Kumar Mishra v. State of Jharkhand*, (Sujit Narayan Prasad and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 606](#)
- Bijay Kumar Ojha v. State of Jharkhand*, (S.N. Pathak, J.), [2023 SCC OnLine Jhar 640](#)
- Bimal Gudia v. State of Jharkhand*, (Rongon Mukhopadhyay and Ambuj Nath, JJ.), [2023 SCC OnLine Jhar 563](#)
- Biren Sardar v. State of Jharkhand*, (Rongon Mukhopadhyay and Ambuj Nath, JJ.), [2023 SCC OnLine Jhar 561](#)
- BSNL v. Hind Electric Co.*, (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 557](#)
- Buchu Dhibar v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 599](#)
- Central Coalfields Ltd. v. Budhu Oraon*, (Sujit Narayan Prasad and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 612](#)
- Chhoti Choudhary v. State of Jharkhand*, (Navneet Kumar, J.), [2023 SCC OnLine Jhar 560](#)
- Dharmendra Kumar Verma v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 594](#)
- Dilip Ojha v. Indra Narayan Mishra*, (Sanjay Kumar Dwivedi, J.), [2023 SCC OnLine Jhar 617](#)
- Eastern Coalfields Ltd. v. Union of India*, (Anubha Rawat Choudhary, J.), [2023 SCC OnLine Jhar 625](#)
- Employers in relation to the Management of Dugda Coal Washery of Bharat Coking Coal Ltd. v. Their Workmen*, (Sujit Narayan Prasad and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 614](#)
- Gaytri v. Sido-Kanhu Murmu University*, (Sujit Narayan Prasad, J.), [2023 SCC OnLine Jhar 634](#)
- Gopal Mardi v. State of Jharkhand*, (Deepak Roshan, J.), [2023 SCC OnLine Jhar 567](#)
- Gopal Rabidas v. State of Jharkhand*, (Deepak Roshan, J.), [2023 SCC OnLine Jhar 569](#)
- Gorahnath Mahato v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 587](#)
- Guddu Singh v. State of Jharkhand*, (Deepak Roshan, J.), [2023 SCC OnLine Jhar 570](#)
- Hari Charan Rajak v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 595](#)
- Hari Charan Rajak v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 596](#)
- Hari Charan Rajak v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2023 SCC OnLine Jhar 597](#)
- Harvinder Singh Mantu v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2023 SCC OnLine Jhar 619](#)
- Himadri Bhakat v. State of Jharkhand*, (Anubha Rawat Choudhary, J.), [2023 SCC OnLine Jhar 620](#)
- Hindustan Steel Works Constructions Ltd. v. Bharat Construction Co.*, (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 559](#)
- INDICON Westfalia Ltd. v. Yogendra Nath Tiwary*, (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 558](#)
- Jagdish Lakra v. State of Jharkhand*, (Ambuj Nath, J.), [2023 SCC OnLine Jhar 580](#)
- Jaggu Oraon v. State of Jharkhand*, (S.N. Pathak, J.), [2023 SCC OnLine Jhar 629](#)
- Jainul Ansari v. State of Jharkhand*, (Ambuj Nath, J.), [2023 SCC OnLine Jhar 581](#)
- Jharkhand Urja Vikas Nigam Ltd. v. Raj Kumar Bhadani*, (Sanjaya Kumar Mishra, C.J. and Ananda Sen, J.), [2023 SCC OnLine Jhar 610](#)

- Katki Rai v. State of Jharkhand*, (**Deepak Roshan**, J.), [2023 SCC OnLine Jhar 566](#)
- Kiran Sinha v. State of Jharkhand*, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 627](#)
- Lalmani Choudhary v. State of Jharkhand*, (**Ambuj Nath**, J.), [2023 SCC OnLine Jhar 579](#)
- M.Z. Khan v. Union of India*, (**Sujit Narayan Prasad** and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 641](#)
- Maa Chhinnamastika Sponge Iron Ltd. v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 600](#)
- Mangal Nayak v. State of Jharkhand*, (**Navneet Kumar**, J.), [2023 SCC OnLine Jhar 572](#)
- Manoj Kumar v. State of Jharkhand*, (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 603](#)
- Manoj Rajak v. State of Jharkhand*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 602](#)
- Manoranjan Kumar Singh v. Union of India*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 605](#)
- Mina Kumari v. Alok Mandal*, (**Kailash Prasad Deo**, J.), [2023 SCC OnLine Jhar 615](#)
- Mohan Mahli v. State of Jharkhand*, (**Navneet Kumar**, J.), [2023 SCC OnLine Jhar 573](#)
- Mohd. Akhtar Rasul v. State of Jharkhand*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 604](#)
- Mohd. Maqusood Alam v. State of Jharkhand*, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 631](#)
- Mohini Devi Jalan v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 637](#)
- Moin Akhtar v. State of Jharkhand*, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 623](#)
- Mukhlal Prasad v. State of Jharkhand*, (**Ambuj Nath**, J.), [2023 SCC OnLine Jhar 584](#)
- Munda v. State of Jharkhand*, (Rongon Mukhopadhyay and Ambuj Nath, JJ.), [2023 SCC OnLine Jhar 564](#)
- Nirmal Kumar Dey v. State of Jharkhand*, (**Ambuj Nath**, J.), [2023 SCC OnLine Jhar 585](#)
- Nitish Kumar v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 638](#)
- Pardesia Nagesia v. State of Jharkhand*, (Rongon Mukhopadhyay and Ambuj Nath, JJ.), [2023 SCC OnLine Jhar 562](#)
- Pinki Hari v. State of Jharkhand*, (**Deepak Roshan**, J.), [2023 SCC OnLine Jhar 578](#)
- Raj Kumar Singh v. State of Jharkhand*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 552](#)
- Rajesh Kumar v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 586](#)
- Ram Prasad Mahto v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 598](#)
- Ranju Devi v. Jharkhand State Housing Board*, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 622](#)
- Ranju Devi v. State of Jharkhand*, (**Sujit Narayan Prasad** and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 611](#)
- Ratni Devi v. State of Jharkhand*, (**Navneet Kumar**, J.), [2023 SCC OnLine Jhar 575](#)
- Rekha Devi v. Union of India*, (**Kailash Prasad Deo**, J.), [2023 SCC OnLine Jhar 616](#)
- RNR Food Product v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 590](#)
- Saket Kumar Singh v. Union of India*, (**S.N. Pathak**, J.), [2023 SCC OnLine Jhar 628](#)

- Sangita Agrawal v. State of Jharkhand*, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 630](#)
- Sanjay Kumar Thakur v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 624](#)
- Sanjay Kumar v. State of Jharkhand*, (**Rajesh Shankar**, J.), [2023 SCC OnLine Jhar 632](#)
- Sarita Kataruka v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 591](#)
- Shailja Enterprises v. Bokaro Steel Ltd.*, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 633](#)
- Shailja Prasad Pandey v. State of Jharkhand*, (**Deepak Roshan**, J.), [2023 SCC OnLine Jhar 568](#)
- Shanti Kumari v. Bharat Coking Coal Ltd.*, (**Sujit Narayan Prasad** and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 554](#)
- Shiva Trading Co. v. Canara Bank*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 608](#)
- Shyamdeo Singh v. State of Jharkhand*, (**Deepak Roshan**, J.), [2023 SCC OnLine Jhar 577](#)
- Soumen Chatterjee v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 589](#)
- State of Jharkhand v. Binay Kumar Mishra*, (Sujit Narayan Prasad and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 609](#)
- State of Jharkhand v. Chotu Pujhar*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 553](#)
- State of Jharkhand v. Nakul Thakur*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 551](#)
- State of Jharkhand v. Prem Kumar*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 556](#)
- Subansh Kumar Singh v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 635](#)
- Sudarshan Prasad Sah v. State of Jharkhand*, (**Shree Chandrashekhar** and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 607](#)
- Surayadeo Singh v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 592](#)
- Suresh Kumar Bansal v. State of Jharkhand*, (**Sanjay Kumar Dwivedi**, J.), [2023 SCC OnLine Jhar 636](#)
- Tarkeshwar Jaiswal v. State of Jharkhand*, (**Sujit Narayan Prasad** and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 565](#)
- Tata AIG General Insurance Co. Ltd. v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2023 SCC OnLine Jhar 593](#)
- Tata Engineering & Locomotive Co. Ltd. v. State of Jharkhand*, (**Anubha Rawat Choudhary**, J.), [2023 SCC OnLine Jhar 618](#)
- Tazuddin Ansari v. State of Jharkhand*, (**Deepak Roshan**, J.), [2023 SCC OnLine Jhar 576](#)
- Union of India v. P.K. Abraham*, (**Sujit Narayan Prasad** and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 555](#)
- Ushman Mian v. State of Jharkhand*, (**Sujit Narayan Prasad** and Subhash Chand, JJ.), [2023 SCC OnLine Jhar 613](#)

Kerala High Court

- A. Krishna Kumar v. State of Kerala*, (**Mohammed Nias C.P.**, J.), [2023 SCC OnLine Ker 3467](#)
- A.C Subramanyan v. Collector*, (**Gopinath P.**, J.), [2023 SCC OnLine Ker 3444](#)
- Aadil Mohammed v. State of Kerala*, (**Gopinath P.**, J.), [2023 SCC OnLine Ker 3469](#)
- Anilkumar v. Mundakayam Grama Panchayat*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3449](#)
- Babusenon v. Kerala State Coop. Bank Ltd.*, (**C.S. Dias**, J.), [2023 SCC OnLine Ker 3452](#)
- Baiju v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3420](#)
- Central Board of Anglo India Education v. Dalbin D'Cunha*, (**P.B. Suresh Kumar** and Sophy Thomas, JJ.), [2023 SCC OnLine Ker 3438](#)
- Chandran A.R. v. Revenue Divisional Officer*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3451](#)
- Chandran E. v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3413](#)
- Devayani v. Revenue Divisional Officer*, (**C.S. Dias**, J.), [2023 SCC OnLine Ker 3460](#)
- E.P. Prabhakaran v. Directorate of General Education*, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 3454](#)
- Ganu v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3416](#)
- Geethadharan v. State of Kerala*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3463](#)
- Izzathul Islam Juma Masjid Committee v. State (UT of Lakshadweep)*, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 3453](#)
- Jayanthi Raghunatha Mallaya v. Collector*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3464](#)
- Jino Varghese v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3418](#)
- Johnson v. Registrar of Coop. Societies*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3470](#)
- Joseph Thomas v. State of Kerala*, (**K. Babu**, J.), [2023 SCC OnLine Ker 3428](#)
- Kerala State Warehousing Corpn. Employees Organisation v. Keala State Warehousing Corpn.*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3441](#)
- Komalan v. Mini*, (**Murali Purushothaman**, J.), [2023 SCC OnLine Ker 3430](#)
- Kunhammed v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2023 SCC OnLine Ker 3417](#)
- L. Sundaram Ammal State Resource Centre v. State Resource Centre State Resource Centre*, (**Mohammed Nias C.P.**, J.), [2023 SCC OnLine Ker 3446](#)
- Mahija N.K. v. Kerala Public Service Commission*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3468](#)
- Manju John v. Sarojiniamma*, (**P. Somarajan**, J.), [2023 SCC OnLine Ker 3434](#)
- Manju P. Michel v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 3457](#)
- Mithunraj v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3412](#)
- Muslim Printing & Publishing Co. (P) Ltd. v. CIT*, (**C.S. Dias**, J.), [2023 SCC OnLine Ker 3455](#)
- P.M.S.A. Memorial Malappuram District Coop. Hospital Ltd. v. Karuvarakundu Grama Panchayath*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3450](#)
- Paily v. Geo*, (**P. Somarajan**, J.), [2023 SCC OnLine Ker 3433](#)
- Pyramid Architects & Engineers v. State Tax Officer*, (**C.S. Dias**, J.), [2023 SCC OnLine Ker 3458](#)
- R. Devanarayanan v. State of Kerala*, (**Kauser Edappagath**, J.), [2023 SCC OnLine Ker 3429](#)
- R.K. Biju v. Shaji C.V.*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3425](#)
- Ramachandran U. v. State of Kerala*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3448](#)

- Rashidh N.K. v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3422](#)
- Ratheesh Bhadrans v. State of Kerala*, (P.B. Suresh Kumar and **C.S. Sudha**, JJ.), [2023 SCC OnLine Ker 3473](#)
- S. Anilkumar v. Nanniyod Kheerolpadaka Sahakarana Sangham Ltd.*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3466](#)
- S. Jayachandran v. State of Kerala*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3443](#)
- S. Padmam v. Bobby G. Babu*, (**P. Somarajan**, J.), [2023 SCC OnLine Ker 3435](#)
- Sajeev K.P. v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3414](#)
- Sajini George v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 3456](#)
- Sanoy V.S. v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2023 SCC OnLine Ker 3411](#)
- Santhosh M.R. v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3419](#)
- Seena v. Radhakrishnan*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3427](#)
- Shaffir P. v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3421](#)
- Shajan Skariah v. G. Muralidharan*, (**P. Somarajan**, J.), [2023 SCC OnLine Ker 3432](#)
- Shanid K.T. v. State of Kerala*, (P.B. Suresh Kumar and **C.S. Sudha**, JJ.), [2023 SCC OnLine Ker 3472](#)
- Shibu M.K. v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 3461](#)
- Shilimon v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2023 SCC OnLine Ker 3424](#)
- Shwas Homes (P) Ltd. v. Moon Waters Owners Assn.*, (**M.R. Anitha**, J.), [2023 SCC OnLine Ker 3431](#)
- Shyamala v. Collector*, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 3459](#)
- Sidheeq v. Revenue Divisional Officer*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3447](#)
- Sree Narayana Tourist Home v. Church of South India Trust Assn. (CSITA)*, (**P.B. Suresh Kumar** and Sophy Thomas, JJ.), [2023 SCC OnLine Ker 3436](#)
- State of Kerala v. Manager Snavtti*, (**P.B. Suresh Kumar** and Sophy Thomas, JJ.), [2023 SCC OnLine Ker 3439](#)
- State of Kerala v. Rajagiri College of Social Sciences*, (**P.B. Suresh Kumar** and Sophy Thomas, JJ.), [2023 SCC OnLine Ker 3440](#)
- Subaidha v. Tahasildar, Malappuram*, (**Shoba Annamma Eapen**, J.), [2023 SCC OnLine Ker 3471](#)
- Sunny Mathew v. Kerala State Coop. Bank*, (**Gopinath P.**, J.), [2023 SCC OnLine Ker 3442](#)
- Suresh K. v. B. Sudha*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3426](#)
- Susan I. Cheeran v. State of Kerala*, (**Mohammed Nias C.P.**, J.), [2023 SCC OnLine Ker 3437](#)
- Thomson Thomas v. Collector*, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 3462](#)
- Thuravoor Service Coop. Bank Ltd. v. Kerala Coop. Development & Welfare Fund Board*, (**Devan Ramachandran**, J.), [2023 SCC OnLine Ker 3465](#)
- Ushadevi P. v. Industries Department*, (**N. Nagaresh**, J.), [2023 SCC OnLine Ker 3445](#)
- Vijeesh S.K. v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3415](#)
- XXX v. State of Kerala*, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 3423](#)

Madras High Court

- Arunachalam Aided Middle School v. Commr. of Elementary Education*, (**V. Lakshminarayanan**, J.), [2023 SCC OnLine Mad 3589](#)

- C. Siva v. Collector*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3578](#)
- Harini R. v. State of T.N.*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3575](#)
- Indian Major Ports & Dock Officers' Assn. v. Union of India*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3584](#)
- J. Saravanan v. Common Cadre Authority/Registrar of Coop. Societies*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3581](#)
- Jayanthi v. Collector*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3590](#)
- Jayanthi v. Director of Survey & Land Records*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3587](#)
- Loganayagi v. State*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3566](#)
- M. Bilal v. Collector*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3582](#)
- N. Bharathisanthos v. State of T.N.*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3593](#)
- N. Haridoss v. Collector*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3577](#)
- N. Jayakumar v. Corporation of Chennai*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3580](#)
- P. Ramasamy v. Inspector General of Registration*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3576](#)
- P. Santhosh v. T.N. Slum Clearance Board*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3591](#)
- Priyanka K. v. Department of Financial Services*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3583](#)
- R. Balasundaram v. State*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3585](#)
- R.K. Shyam v. Commr. of Municipal Administration*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3572](#)
- S. Balasubramanian v. State of T.N.*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3579](#)
- S. Chellaian v. Collector*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3568](#)
- S. Saravanakumar v. Inspector General of Registration*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3571](#)
- S. Selvi v. Collector*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3567](#)
- S. Shanthalakshmi v. Inspector General of Registration Registration Department*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3586](#)
- S.S. Granites v. Department of Geology & Mining*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3573](#)
- Selvaganesan v. Revenue Divisional Officer*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3592](#)
- Senganthal Samooga Vizhippunarvu Eyakkam v. Department of Adi Dravidar Welfare & Scheduled Tribes Welfare*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3588](#)
- Simfra Frozen Foods (P) Ltd. v. Greater Chennai Corpn.*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3570](#)
- Thiyagarajan v. Inspector General of Registration*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3569](#)
- V. Jothi v. Thasildar, Tiruvannamalai*, (V. Lakshminarayanan, J.), [2023 SCC OnLine Mad 3574](#)

Meghalaya High Court

Gau Gyan Foundation v. Union of India, (Sanjib Banerjee, C.J. and W. Diengdoh, J.), [2023 SCC OnLine Megh 246](#)

Union of India v. State of Meghalaya, (W. Diengdoh, J.), [2023 SCC OnLine Megh 245](#)

Madhya Pradesh High Court

Abhishek v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1471](#)

Ajay v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1474](#)

Anil v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1472](#)

Devisingh v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1477](#)

Jitendra Kumar Upadhyaya v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1478](#)

Mohit Jain v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1480](#)

Praveen v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1473](#)

Raghunath Baba v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1475](#)

Rajendra Puraniya v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1476](#)

Rameshwar v. Kaptansingh, (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1481](#)

Rathore & Mehta Associated v. State of M.P., (Gurpal Singh Ahluwalia and Avanindra Kumar Singh, JJ.), [2023 SCC OnLine MP 1482](#)

Santosh v. State of M.P., (Subodh Abhyankar, J.), [2023 SCC OnLine MP 1479](#)

Orissa High Court

Gopi Rout v. Tahasildar, Mahakalapada, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 2515](#)

Gyana Ranjan Mohanty v. State of Odisha, (K.R. Mohapatra and M.S. Sahoo, JJ.), [2023 SCC OnLine Ori 2517](#)

Jaya Krishna Champati v. State of Orissa, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 2510](#)

Kalinga Institute of Mining Engineering & Technology Trust (KIMET) v. Bipin Bihari Behera, (Krushna Ram Mohapatra, J.), [2023 SCC OnLine Ori 2514](#)

Kanduri Samal v. Tahasildar, Mahakalapada, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 2516](#)

Pramodini Sahoo v. State (Vigilance), (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 2509](#)

Rohit Agarwal v. State of Odisha, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 2513](#)

Shreedatt Dash v. Z. Estate (P) Ltd. (ZEPL), (Krushna Ram Mohapatra, J.), [2023 SCC OnLine Ori 2508](#)

Shrikant Mohta v. CBI, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 2512](#)

Swadhin Pallei v. State of Orissa, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 2511](#)

Patna High Court

Anju Kumari v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 1475](#)

Awadhesh Ray v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 1479](#)

Kunwar Yadav v. State of Bihar, (Jitendra Kumar, J.), [2023 SCC OnLine Pat 1477](#)

Mohd. Saddam v. State of Bihar, (Anil Kumar Sinha, J.), [2023 SCC OnLine Pat 1478](#)

Paro Murmu v. State of Bihar, (**Jitendra Kumar**, J.), [2023 SCC OnLine Pat 1480](#)

Raushan Kumar v. State of Bihar, (**Anil Kumar Sinha**, J.), [2023 SCC OnLine Pat 1481](#)

Rovins Kumar v. Lalit Narayan Mithila University, (**Anil Kumar Sinha**, J.), [2023 SCC OnLine Pat 1476](#)

Punjab and Haryana High Court

Gram Panchayat village Baloki v. Commr., (**Sureshwar Thakur** and Kuldeep Tiwari, JJ.), [2023 SCC OnLine P&H 494](#)

Maninder Singh Toor v. Commr., (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 497](#)

Municipal Council v. Commr., (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 500](#)

Municipal Council v. Commr., (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 501](#)

Municipal Council v. Commr., (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 502](#)

Municipal Council v. Commr., (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 503](#)

Municipal Council v. Commr., (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 504](#)

Rajesh v. State of Haryana, (**Sureshwar Thakur** and **Kuldeep Tiwari**, JJ.), [2023 SCC OnLine P&H 499](#)

Sanatan Dharam Mahila Mahavidyalaya v. State of Haryana, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 498](#)

Satnam Singh v. Punjab State Power Corpn. Ltd., (**Pankaj Jain**, J.), [2023 SCC OnLine P&H 495](#)

Suman v. Board of School Education Haryana, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 493](#)

Surinder Kumar v. Punjab State Power Corpn. Ltd., (**Pankaj Jain**, J.), [2023 SCC OnLine P&H 496](#)

Rajasthan High Court

Abhinav Sharma v. Bar Council of Raj, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 3003](#)

Balmukand v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 953](#)

Bhanwarlal v. State of Rajasthan, (**Sandeep Mehta** and **Kuldeep Mathur**, JJ.), [2022 SCC OnLine Raj 2980](#)

Bhaskar Pareek v. Ankita Pareek, (**Sandeep Mehta** and **Kuldeep Mathur**, JJ.), [2022 SCC OnLine Raj 2976](#)

Bhura v. State of Rajasthan, (**Sandeep Mehta** and **Kuldeep Mathur**, JJ.), [2022 SCC OnLine Raj 2979](#)

Chetan Nagar v. State of Rajasthan, (**Praveer Bhatnagar**, J.), [2023 SCC OnLine Raj 952](#)

Dinesh Vishnoi v. State of Rajasthan, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2991](#)

Ganeshram v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 2986](#)

Gautam Chand Soni v. State of Rajasthan, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2984](#)

Gps Veterinary College v. State of Rajasthan, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2995](#)

Gram Panchayat v. National High Way Authority of India, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 3002](#)

Gyan Chand v. Bharat Petroleum Corpn. Ltd., (**Rekha Borana**, J.), [2022 SCC OnLine Raj 2988](#)

Harphool Singh v. State of Rajasthan, (**Rekha Borana**, J.), [2022 SCC OnLine Raj 2982](#)

Hitendra Kumar Jain v. State of Rajasthan, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2990](#)

- J.B. Senior Secondary School v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 3000](#)
- Jaipur Thar Gramin Bank v. Janki Paliwal*, (Sandeep Mehta and Kuldeep Mathur, JJ.), [2022 SCC OnLine Raj 2981](#)
- Jaisalmer Jila Khanij Paryavaran Sarakshan Sansthan v. Union of India*, (Sandeep Mehta and Kuldeep Mathur, JJ.), [2022 SCC OnLine Raj 2978](#)
- Jitendra v. State of Rajasthan*, (**Uma Shanker Vyas**, J.), [2023 SCC OnLine Raj 950](#)
- Jmk Veterinary Institute v. State of Rajasthan*, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2994](#)
- Krishan Kumar Singh v. State Information Commission*, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 3009](#)
- Lrs of Moola Ram v. Lrs of Mangilal*, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2993](#)
- Lrs of Raju v. Board of Revenue*, (**Kuldeep Mathur**, J.), [2022 SCC OnLine Raj 2987](#)
- Mahala Institute of Paramedical Sciences v. State of Rajasthan*, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2997](#)
- Maharaj Shakti Singh v. Nilima Kanwar*, (**Dinesh Mehta**, J.), [2023 SCC OnLine Raj 949](#)
- Mahendra Singh Chundawat v. Maharana Pratap University of Agriculture & Technology*, (**Rekha Borana**, J.), [2022 SCC OnLine Raj 3005](#)
- Malji Ganava v. State of Rajasthan*, (**Arun Bhansali**, J.), [2022 SCC OnLine Raj 2985](#)
- Manisha v. State of Rajasthan*, (**Arun Bhansali**, J.), [2022 SCC OnLine Raj 2989](#)
- Manju Devi v. State of Rajasthan*, (**Manoj Kumar Garg**, J.), [2023 SCC OnLine Raj 955](#)
- Mohd. Saleem v. State of Rajasthan*, (Manindra Mohan Shrivastava, A.C.J. and Anil Kumar Upman, J.), [2023 SCC OnLine Raj 942](#)
- Om Prakash v. Union of India*, (Sandeep Mehta and Kuldeep Mathur, JJ.), [2022 SCC OnLine Raj 2977](#)
- Patel Livestock Assistant Training College v. State of Rajasthan*, (Vijay Bishnoi, J.), [2022 SCC OnLine Raj 2996](#)
- Pooja v. State of Rajasthan*, (**Pushpendra Singh Bhati**, J.), [2022 SCC OnLine Raj 3007](#)
- Poora Ram v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 3001](#)
- Prakahs Khatri v. State of Rajasthan*, (**Rekha Borana**, J.), [2022 SCC OnLine Raj 3004](#)
- Prem Bai Bairwa v. Smeer*, (**Narendra Singh Dhaddha**, J.), [2023 SCC OnLine Raj 944](#)
- Priyanka Kumari Gore v. State of Rajasthan*, (**Pushpendra Singh Bhati**, J.), [2022 SCC OnLine Raj 3008](#)
- Pukhraj v. Rajasthan State Industrial Development & Investment Corpn.*, (**Nupur Bhati**, J.), [2023 SCC OnLine Raj 945](#)
- Radha Panwar v. State of Rajasthan*, (**Dinesh Mehta**, J.), [2023 SCC OnLine Raj 948](#)
- Raj Thakur v. State of Rajasthan*, (**Uma Shanker Vyas**, J.), [2023 SCC OnLine Raj 951](#)
- Ruma Pal v. State of Rajasthan*, (**Manoj Kumar Garg**, J.), [2023 SCC OnLine Raj 954](#)
- Sahi Ram v. Jodhpur Vidyut Vitran Nigam Ltd.*, (**Vinit Kumar Mathur**, J.), [2023 SCC OnLine Raj 946](#)
- Santosh Chaplot v. Rajasthan Housing Board*, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 2999](#)
- Santosh Meghwal v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2023 SCC OnLine Raj 947](#)

Saraswati v. State of Rajasthan, (**Manoj Kumar Garg**, J.), [2023 SCC OnLine Raj 956](#)
Seth G.L. Bihani S.D. (PG) College v. S.L. Wadhwa, (**Rekha Borana**, J.), [2022 SCC OnLine Raj 2998](#)
Shri Adarsh Pashudhan Sahayak Parshikshan Mahavidhalay v. State of Rajasthan, (**Vijay Bishnoi**, J.), [2022 SCC OnLine Raj 2992](#)
Soni Devi v. Khinya Ram, (**Rekha Borana**, J.), [2023 SCC OnLine Raj 943](#)
Soni v. Sub Divisional Officer, (**Vinit Kumar Mathur**, J.), [2022 SCC OnLine Raj 2983](#)
Yousuf Khan Mullatani v. State of Rajasthan, (**Rekha Borana**, J.), [2022 SCC OnLine Raj 3006](#)

Sikkim High Court

Man Kumar Basnett v. Union of India, (**Bhaskar Raj Pradhan**, J.), [2023 SCC OnLine Sikk 52](#)
Matrika Prasad Sharma v. Union of India, (**Bhaskar Raj Pradhan**, J.), [2023 SCC OnLine Sikk 54](#)
Nanda Lall Sanyasi v. State of Sikkim, (**Meenakshi Madan Rai** and **Bhaskar Raj Pradhan**, JJ.), [2023 SCC OnLine Sikk 50](#)
Srijana Gurung v. Union of India, (**Bhaskar Raj Pradhan**, J.), [2023 SCC OnLine Sikk 53](#)
Tej Bahadur Thapa v. Union of India, (**Bhaskar Raj Pradhan**, J.), [2023 SCC OnLine Sikk 51](#)

Tripura High Court

Amit Bhowmik v. State of Tripura, (**Aparesh Kumar Singh**, C.J.), [2023 SCC OnLine Tri 425](#)
Apu Deb v. State of Tripura, (**Aparesh Kumar Singh**, C.J.), [2023 SCC OnLine Tri 424](#)
Bitu Baidya v. State of Tripura, (**T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 426](#)
Chabi Debnath v. State of Tripura, (**Aparesh Kumar Singh**, C.J. and **T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 428](#)
Dipankar Das v. State of Tripura, (**Arindam Lodh**, J.), [2023 SCC OnLine Tri 432](#)
Dipti Das Majumder v. State of Tripura, (**Aparesh Kumar Singh**, C.J. and **T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 435](#)
Haimanti Chakraborty v. State of Tripura, (**T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 430](#)
Manash Das v. State of Tripura, (**T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 429](#)
Prabha Rani Das v. State of Tripura, (**Aparesh Kumar Singh**, C.J. and **T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 434](#)
Shipra Chakraborty v. Tripura State Electricity Corpn. Ltd., (**T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 431](#)
Sima Malakar v. State of Tripura, (**Arindam Lodh**, J.), [2023 SCC OnLine Tri 433](#)
Teloybam Suraj Sharma v. Mohit Sinha, (**Aparesh Kumar Singh**, C.J. and **T. Amarnath Goud**, J.), [2023 SCC OnLine Tri 427](#)

Uttaranchal High Court

Babita Chauhan v. Union Bank of India, (**Vipin Sanghi**, C.J. and **Rakesh Thapliyal**, J.), [2023 SCC OnLine Utt 564](#)
Kanupriya Kakar v. SDM, (**Manoj Kumar Tiwari** and **Pankaj Purohit**, JJ.), [2023 SCC OnLine Utt 563](#)

Mohd. Ashraf v. State of Uttarakhand, (Manoj Kumar Tiwari and Pankaj Purohit, JJ.), [2023 SCC OnLine Utt 562](#)

Suraj Vaidya v. State of Uttarakhand, (**Vivek Bharti Sharma**, J.), [2023 SCC OnLine Utt 560](#)

Ved Prakash Chauhan v. State of Uttarakhand, (**Vipin Sanghi**, C.J. and Rakesh Thapliyal, J.), [2023 SCC OnLine Utt 565](#)

Vijay Singh v. Jaimalti, (**Pankaj Purohit**, J.), [2023 SCC OnLine Utt 561](#)

Central Acts/Rules/Regulations etc.

[Electricity \(Promoting Renewable Energy through Green Energy Open Access\) Rules, 2022](#)

[Income-tax Rules, 1962](#)

[Ministry of Labour and Employment, etc \(Group 'B' Post\) Recruitment Rules, 2023](#)

[RERA \(General\) Regulations, 2019](#)

[SEBI \(Issue of Capital and Disclosure Requirements\) Regulations, 2018](#)

Notifications

Ministry of Agriculture, [Noti. No. S.O. 2245 \(e\)](#)

Ministry of Finance, [Noti. No. G.S.R. 379\(e\)](#)

Ministry of Finance, [Press Release 20.5.2023](#)

Ministry of Finance, [Noti. No. S.O. 2276\(e\)](#)

Ministry of Fisheries Animal Husbandry and Dairying, [Noti. No. S.O. 2268\(e\)](#)

Ministry of Home Affairs, [Noti. No. 45012/08/2022-Pers.I](#)

Ministry of Home Affairs, [Press Release 17-05-2023](#)

Ministry of Home Affairs, [Press Release 18-05-2023](#)

Ministry of Home Affairs, [Press Release 19-05-2023](#)

Ministry of Home Affairs, [Press Release 21-05-2023](#)

Ministry of Home Affairs, [Press Release 21-05-2023_1](#)

Ministry of Home Affairs, [Press Release 24-05-2023](#)

Ministry of Labour, [Noti. No. G.S.R. 380\(e\)](#)

Ministry of Labour, [Noti. No. S.O. 2244 \(e\)](#)

Ministry of Power, [Noti. No. G.S.R. 381\(e\)](#)

Reserve Bank of India, [Noti. No. RBI/2023-24/33](#)

Securities and Exchange Board of India, [Noti. No. SEBI/HO/CFD/CFD-PoD-2/OW/P/2023/20934/1](#)

Securities and Exchange Board of India, [Noti. No. SEBI/HO/DDHS-PoD-2/P/CIR/2023/75](#)

Securities and Exchange Board of India, [Noti. No. SEBI/HO/DDHS-PoD-2/P/CIR/2023/76](#)

Securities and Exchange Board of India, [Noti. No. SEBI/HO/MRD/MRD-POD-1/P/CIR/2023/78](#)

Securities and Exchange Board of India, [Noti. No. SEBI/LAD-NRO/GN/2023/130](#)

State Acts/Rules/Regulations etc.

[Pandharpur Temples Act, 1973](#)

[Himachal Pradesh Administrative Service \(1st Amendment\) Rules, 2023](#)

[Himachal Pradesh Administrative Service Rules, 1973](#)

[High Court of Himachal Pradesh \(Use, Maintenance and Control of Staff Cars\) 4th Amendment Rules, 2023](#)

[High Court of Himachal Pradesh \(Use, Maintenance and Control of Staff Cars\), Rules, 2014](#)

[New Delhi Municipal Council \(Pension Fund\) Regulations, 2023](#)

[Patna High Court Officers and Staff \(Recruitment, Appointment, etc\) Rules, 2021](#)

[Rajasthan Registration Rules, 1955](#)

[Uttar Pradesh Real Estate Project \(Maintenance and Operation of Separate Bank Account\) Directions, 2020](#)

[Uttar Pradesh RERA \(General\) Regulations, 2019](#)

Andhra Pradesh Notifications

Animal Husbandry Dairy Development and Fisheries Department, [G.O. Rt. No. 125](#)

High Court of Andhra Pradesh, [Noti. No. 15/2023](#)

Bihar Notifications

High Court of Patna, [Noti. No. X-02-2023 AD\(Rules\) 230\(R\)/Rules Dept.](#)

Delhi Notifications

Finance Department, [F.3 \(44\)/Fin.\(Exp-I\)/2022-23/DS-I/44](#)

Finance Department, [F. No. 3 \(43\)/Fin.\(Exp-I\)/2022-23/DS-I/440](#)

Himachal Pradesh Notifications

High Court of Himachal Pradesh, [Noti. No. HHC/Rules/HC Staff Cars Rules-2014](#)

Personnel Department, [Noti. No. Per \(A-IV\)-A \(3\)-1/2010-Part](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - <https://www.instagram.com/scconline/>

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

